

Agitation by Anganwari Workers

3035. SHRI DADA BABURAO PARANJPE:
SHRI GORDHANBHAI JAVIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Anganwari workers and helpers are demanding higher wages in view of the low earnings;

(b) if so, the existing wage level of different States and the demand made by their unions; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI): (a) Yes, Sir.

(b) The amount of honorarium being paid to AWWs/Helpers w.e.f. 16.5.97 may be seen at Statement enclosed. Some State Governments have also been giving additional amounts over and above that fixed by the Government of India.

The demands made by the Unions mainly relate to enhancement of honorarium and regularisation of service.

(c) The Government has been increasing honorarium of AWWs and Helpers from time to time. The honorarium was last revised in May, 1997.

Statement

*Rate of Honorarium being Paid to AWWs/Helpers
w.e.f. 16.5.97*

(A) AWWs

1. Non-Matriculate	Rs. 438/-
2. Non-Matriculate with 5 years Honorary work	Rs. 469/-
3. Non-Matriculate with 10 years Honorary work	Rs. 500/-
4. Matriculates	Rs. 500/-
5. Matriculates with 5 years Honorary work	Rs. 531/-
6. Matriculate with 10 years Honorary work	Rs. 563/-

(B) HELPERS: Rs. 260/-

CBSE Results on Internet

3036. SHRI K.H. MUNIYAPPA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Central Board of Secondary Education examination results proposed to be made available on the internet within minutes of their announcement;

(b) if so, the number of CBSE affiliated Schools which are going to make use of this facility; and

(c) the year by which facility is proposed to be made available?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) As per information furnished by the Central Board of Secondary Education (CBSE), there is no proposal to make the results of its Examinations available on the internet to the public. However, the Board has planned to extend the facility of communicating results on E-mail to the schools affiliated to it in India from the year 1999.

Nomination to Non-Official Members

3037. SHRI ASHOK NAMDEORAO MOHOL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there exists any board/council in the Ministry where the non-official members could be nominated to assist/advise the Ministry; and

(b) if so, the criteria laid down for such nomination alongwith the details of the members, name, size and terms and reference of the board/council and its members?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) There is one Board, namely, Sardar Vallabhbhai National Police Academy Board under the Ministry of Home Affairs. The Board makes recommendations for improving training of Indian Police Service officers in all its aspects while constituting the Board, it is ensured that senior public servants, eminent educationis., experts in the field of Public and Police Administration and representatives of the States and Central Plice Organisations are represented on the Board. The term of